

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 95
TO BE ANSWERED ON 11TH DECEMBER, 2018**

REDUCTION IN NON-MEDICAL TEACHERS

95. SHRI SANJAY SETH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that the Medical Council of India (MCI) has proposed to reduce the proportion of non-medical teachers from 30 per cent of permissible faculty strength in medical colleges to 15 per cent;
- (b) if so, the rationale behind such a change; and
- (c) the number of Government-run Medical Colleges in India which are running Medical M.Sc. programmes for students and the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) & (b): The Medical Council of India (MCI) in its Regulations on Teachers Eligibility Qualification 1998 under Schedule – I for non medical persons has prescribed as under:-

“In the departments of Anatomy, Physiology, Biochemistry, Pharmacology and Microbiology, non-medical teachers may be appointed to the extent of 30% of the total number of the posts in the department. A non-medical approved medical M.Sc. qualification shall be a sufficient qualification for appointment as Lecturer in the subject concerned but for promotion to higher teaching post a candidate must possess the Ph.D. degree in the subject. Heads of the Departments of pre and para clinical subjects must possess recognized basic University degree qualification i.e. MBBS or equivalent qualification. However, in the department of Biochemistry, non-medical teachers may be appointed to the extent of 50% of the total number of posts in the department. In case of the paucity of teachers in non-clinical departments relaxation upto the Head of the Department may be given by the appointing authority to the non-medical persons if suitable medical teacher in the particular non-clinical speciality is not available for the said appointment. However, such relaxation will be made only with the prior approval of the Medical Council of India. A non-medical person cannot be appointed as Director or Principal or Dean or Medical Superintendent. In the department of Community Medicine, Lecturers in Statistics shall possess M.Sc. qualification from a recognized University.

(c): The Board of Governors appointed in supersession of MCI informed that they do not have any information in the matter.

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